

Sl. No.	Name of UMPP	Location	Status
Maharashtra			
9.	Maharashtra	—	Project has been closed as of now due to resistance by local people. Formal confirmation has been sought from Government of Maharashtra <i>vide</i> MoP communication dated 22.09.2016, 15.11.2016 and 04.01.2017. Their response is still awaited.
Bihar			
10.	Bihar	Kakwara in Banka Distt.	Infrastructure SPV, namely, Bihar Infrapower Limited and Operating SPV namely Bihar Mega Power Limited were incorporated on 30.06.2015 and 09.07.2015 respectively. MoC has tentatively recommended Pirpainti/Barahat coal blocks.
Uttar Pradesh			
11.	UMPP in Uttar Pradesh	Etah	In the meeting held on 21.7.2015, under the Chairmanship of Secretary (Power), Govt. of India, Principal Secretary (Energy), Govt. of U.P informed that a site has been identified for UMPP at Etah, Uttar Pradesh.

Implementation of DDUGJY and UDAY

4250. DR. KANWAR DEEP SINGH:

SHRI DERÉK O'BRIEN:

Will the Minister of POWER be pleased to state:

(a) the number of villages that have been electrified under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);

(b) the number of households that have been electrified, thereunder;

- (c) the number of States that have adopted the Ujwal Discom Assurance Yojana (UDAY) to help discoms to become profitable;
- (d) the status of implementation of UDAY in the various States;
- (e) how many States and discom have failed to undertake obligations under this scheme; and
- (f) the details of the action taken against them?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) including its Rural Electrification component, 14,528 un-electrified census villages have been electrified and free electricity service connections to 44.40 lakh Below Poverty Line (BPL) households have been released during 2014-15 to 2016-17.

(c) Twenty-six (26) States and One (1) UT have joined Ujwal DISCOM Assurance Yojana (UDAY) so far.

(d) The scheme is under implementation phase in participating States. States have issued Bonds worth ₹ 208641.29 crore. In addition to this, DISCOM bonds worth ₹ 23859 crore has also been issued. States/DISCOMs have shown positive trends in operational parameters like reduction in Aggregate Technical and Commercial (AT&C) loss and narrowing of Average Cost of Supply–Average Revenue Realized (ACS-ARR) Gap.

(e) and (f) In view of above, question do not arise.

Safeguarding ecological interests by power plants

4251. SHRI K. R. ARJUNAN: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that, according to a report by the Comptroller and Auditor General of India, the existing power plants in the country are not adhering to the norms meant to safeguard ecological interest;
- (b) if so, the details thereof;
- (c) whether it is also fact that the report covered 216 projects which were granted clearances between January, 2011 and July, 2015; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) The Comptroller and Auditor General (CAG) of India, in its Report No.39 of 2016 Tabled on 10th March, 2017 has sampled 216 projects across